

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

36. C.P. 66/2022

CORAM: SHRI. H.V.SUBBA RAO, MEMBER (J)  
SMT. ANURADHA SANJAY BHATIA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **21.09.2022**

NAME OF THE PARTIES: HERITAGE ASIAN SPA PRIVATE LIMITED

Vs.

REGISTRAR OF COMPANIES MUMBAI.

SECTION 441 OF COMPANIES ACT, 2013

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**ORDER**

Petitioner as well as registry are directed to issue notice to the RoC  
intimating the RoC about the next date of hearing. List this matter on  
**01.11.2022.**

Sd/-  
ANURADHA SANJAY BHATIA  
Member (Technical)

//SKS//

Sd/-  
H.V.SUBBA RAO  
Member (Judicial)